existing irrigated areas by adoption of the recommended package of practices, are important elements of the strategy for stepping up the production of oilseeds. Under v.he special project of groundnut in Gujarat, subsidies on kharif and rabi i summer irri-•gation and sprinkler sets are provided. Under the National Oil-seeds Development Project from April, 1984, the Government of India provides assistance on irrigation for kharif and rabi|summer groundnut in the States of Gujarat, Andhra Pradesh, Tamil Nadu, Mahrashtra and Orissa. Assistance has also been provided in this project for provision of sprinkler sets

Written Answers

618, [Transferred to the 2nd August , 1984]^

Opening of Adult Educational Centres

- 619. SHRI B. SATYANARAYAN REDDY: Will the Minister of EDU-CATION AND CULTURE be pleased 'o tstate:
- (a) the number of States in which Adult Educational Centres are functioning &t present in the country and whether the Central Government have drawn up and plan to open more Adult Education Centres in the country under itg illiteracy eradication programme; and
- (b) if so, the details of such programme?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) The Adult Education Centres are functioning at present in all the States and the Union Territories in Statewise operational Plans country. have been prepared to eradicate illiteracy in the age-group 15—35 1990. With higher target of enrolment fixed for 1984-85 for covering adult illiterates in the age group 15 - 35Prounder the Adult Education gramme, additional Adult Education

to Questions Centres "wiH be opened in the country under the following four schemes:

- (1) Centrally Sponsored Scheme of Rural Functional Literacy Proiects under which IOO per cent grant is sanctioned to the States and Union Territories for running Adult Education Centres.
- (2) State Adult Education Programme for which funds are provided in the State Sector.
- (3) Central Scheme ol Assistance t₀ Voluntary Agencies working in the field of Adult Education under which voluntary organisations are given central assistance to undertake projects of functional literacy, post-literacy resource development, publicatiotis, etc. in the field of, adult education.
- (4) Involvement of Students and Youth in the Adult Education Programme under which the University Grants Commission has decided to involve all universities and colleges in the Adult Education Programme in a phased manner upto 1990. Similarly, Nehru Yuvak Kendras encourage the participation of youth in the Adult Education Programme.

Forest policy for North-Eastern Region

- 620. SHRI R. K. JAICHANDRA SINGH: Will the Minister of AGRI-CULTURE be pleased to state:
- (a) whether the Central Government have evolved any forest policy for Manipur and other States of tlie North-Eastern region;
- (b) if so, what are the short and long term plans; and
- (e) what is the area in v/hieh teak hag been planted in Manipur and the number of such saplings planted during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHR1 YOGENDRA MAKWANA): (a) and (b) The National Forest Policy is applicable to all parts of the country, including Manipur and the North-Eastern region.

(c) Teak and Pines are planted under the scheme: "Economic Plantations of Industrial and Commercial Species." Nearly 9000 hectares have been planted under the scheme, from 1951-52 to 1979-80. The annual target of plantation in the Sixth Year Plan is 1200 hectares, at the rate of 1600 plants per hectare.

Legislation to rationalise Delhi Rent Control Act

621. SHRIMATI MAIMOONA SULTAN: SHRI NARENDRA SINGH: SHRI BHAGATRAM MANHAR:

Will the Minister of WORKS AND HOUSING be pleased to -.tate:

- (a) whether Government have taken steps to introduce a comprehensive legislation to rationalise the Delhi Rent Control Act and to lay down a model rent control legislation for adoption in various StateslUnion Territories, with a view to ensuring equity and fair plav not only to the tenants but also to house-owners, to give a boost to house-building activity and to eliminate litigation normally resorted to with the object of securing a fair-retur_n for the housing facility by and large in line with the price trend;
 - (b) if so, the details thereof; end
- (c)' what are the reasons for the delay in rationalising the provisions of the existing law?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHD. USMAN ARIF): (a) to (c) Proposal to amend the Delhi Rent Control Act, 1958 is being examined. An amending Bill will be introduced in Parliament as soon as the details are finalised.

Rent Control is a State subject. It is, therefore, for the State Governments to amend their respective State legislations. There is no proposal to lay down a Model Rent Control legislation for adoption by State Governments |Union -Territories.

Construction of High-powered Board for National Capital Region

622. SHRIMATI MAIMOONA SULTAN; SHRI NARENDRA SINGH: SHRI BHAGATRAM MANHAR: SHRI SATYA PAL MALIK:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether a high powered board for National Capital Region has been constituted;
- (b) if so, the precise terms of reference and composition of the board; nnd
- (c) what major decisions have since been taken by the board with a view to ensuring regulated development of the region?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUS-ING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The board has the Union Ministers for Works and Housing (Chairman), Planning, Shipping, and Transport; Union Deputy Ministers for Works and Housing and Railways; Union Ministers of State for Home Affairs, Power and Communications; Chief Minister!? of Uttar Pradesh, Haryana and Rajasthan; Mayor of Delhi; Chief Executive Councillor, Delhi; Lt. Governor of Delhi and Joint Secretary, Ministry of Works and Housing are the member, of thie